

[*Translation*]

Financial Assistance for Revival of Sick SSI Units

2276. SHRI G.L. KANAUJIA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to provide any financial assistance to the State Governments for the revival of those units of the small scale industries which are sick;

(b) if so, the amount allocated to Uttar Pradesh during 1990-91 and the number of units of small scale Industries revived; and

(c) the target thereof for the year 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF.P.J. KURIEN): (a) Ministry of Industry is operating a Margin Money Scheme for revival of sick scale units with effect from 1st January, 1982. Total sanctions made by the Central Government under this scheme upto 31.3.91 amounted to Rs. 215.40 lakhs.

(b) As no request was received from the Government of Uttar Pradesh during 1990-91, no amount was sanctioned by Union Government to the State Government under the scheme during the year. However, the total amount sanctioned to Uttar Pradesh by the Union Government under the scheme amounted to Rs. 60 lakhs up to the end of the previous year, i.e., 31.3.1990. During 1990-91 the Small Industries Development bank of India (SIDBI) sanctioned term loan refinance assistance of Rs.20.8 lakhs in respect of 4 units in Uttar Pradesh under its Refinance Scheme for Rehabilitation of Sick SSI Units.

As per data compiled by the Reserve Bank of India, the number of potentially

viable sick small scale units in Uttar Pradesh was 365 with an outstanding bank credit of Rs. 37.90 crores at the end of September, 1989, the latest period for which data are available. The number of sick SSI units put under nursing programme was 204 with an outstanding bank credit of Rs. 28.29 crores at the end of September, 1989.

(c) There is no system of fixing annual target for revival of sick units. However, RBI has issued guidelines to all scheduled commercial banks that ordinarily it should be possible for banks to take decision on the viability or otherwise of a unit identified as sick within a period of three months and that the finalisation of the nursing programme should be completed within a period of three months from the date of such a decision.

[*English*]

Functioning of Technology Missions

2277. SHRI G.L. KANAUJIA: Will the PRIME MINISTER be pleased to state:

(a) Whether some technology missionary functioning in India to provide technical know-how to industrial establishments particularly to medium and small scale units and other centres of development activities; and

(b) if so, the details of their functioning and the benefits provided by them to the above units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) No Sir.

(b) Does not arise.

Permission to Karnataka to Import Paracetamol

2278. SHRI G. MADE GOWDA: Will the PRIME MINISTER be pleased to state:

(a) whether pamolein Oil is being supplied regularly to people under Public Distribution System in Karnataka;

(b) if so, whether the Karnataka Government has requested the Union to permit import of Pamolein Oil to meet the demand of the State;

(c) whether the Government have permitted any other State to import Pamolein Oil;

(d) if so, the names of those States; and

(e) whether the Government propose to permit Karnataka Government also to import the same?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUD-DIN AHMED): (a) supply of edible oil under Public Distribution System in all the States including Karnataka was disrupted because the same was not allocated to the States for the period from April, 1991 to September, 1991.

(b) Yes, Sir.

(c) Yes, Sir.

(d) The other states permitted to import pamolein so far are:- Tamil Nadu and Kerala.

(e) Government of Karnataka has already been permitted to import pamolein.

Reserved Posts in various Ministries

2279. SHRI RAM SARAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) the main reasons for not filling up the reserved quota meant for Scheduled Castes and Scheduled Tribes in various ministries:

(b) whether any action is being taken to fill up the quota;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (d). The main reason for the quota of vacancies reserved for the Scheduled Castes and Scheduled Tribes in direct recruitment not being able to be fully utilised, is the lack of availability of suitable Scheduled Caste and Scheduled Tribe candidates particularly in scientific and technical disciplines. Special Recruitment Drives to fill-up the vacancies accruing as backlog in the reserved quota have been undertaken and a fresh Special Recruitment Drive is under way to further reduce the backlog.

Shortage of Drug

2280. SHRI MADAN LAL KHURANA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Drug shortage grave" appearing in the "Indian Express" dated August 13, 1991; and

(b) if so, the facts thereof and the action proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) Yes, Sir,

(b) No general shortage of any drug come to the notice of the Government except